

## Annual State Stakeholders Consultation on Child Protection

(Round 8)

Theme: Children in Conflict with Law

[Prevention, Restorative Justice, and Diversion and Alternatives to Detention]

Organized by:

Juvenile Justice Committee, Gauhati High Court  
in collaboration with

Department of Women and Child Development, Government of Assam, and UNICEF.

Date : 19<sup>th</sup> August, 2023

Venue : Assam Administrative Staff College, Khanapara, Guwahati  
Room No: 308

Specific objectives of the consultation are follows

- Take stock on progress and key challenges regarding Justice for Children and Child in conflict with Law.
- Present some promising practices that can be replicated to scale with focus on children in conflict with law- pendency, analysis of custodial/non-custodial measures, background, rehabilitation measures.
- Identify specific priority actionable recommendations that will form an Action Plan for Enhancement of Justice for Children for child in conflict with law.
- Review the role of training institutes/ academies in supporting adequate training of stakeholders.

Expected Outcomes

- State wise Plan of Action developed and shared with JJC for monitoring key performance indicators within the purview of Juvenile Justice (Care and Protection of children) Act 2015.
- State specific child protection workforce capacity development strategy developed with clear identification of training needs and modalities of undertaking various form of capacity development initiative.
- Good practices identified and further nurture by the state with commitment for scaling up the initiative.

## Programme Schedule

Date : August 19, 2023

### Registration and Arrival of Dignitaries

Time : 08:30hrs to 09:15hrs

Time	Activity
08:30hrs to 09:15hrs	Registration of Participants - Tea will be served Participants will be requested to take their seats by 08:50hrs
09:00hrs to 09:15hrs	Arrival of Dignitaries

### Inaugural Session

Time : 09:15hrs to 10:30hrs

Time	Activity
09:15hrs to 09:20hrs	Arrival of Dignitaries to the dais
09:20hrs to 09:25hrs	Felicitation of Dignitaries
09:25hrs to 09:30hrs	Welcome Address  Mr. Mukesh Chandra Sahu, IAS Principal Secretary to Govt. of Assam Department of Women and Child Development.
09:30hrs to 09:35hrs	Introductory Address  Dr. Madhulika Jonathan Chief, Field Office UNICEF Office for Assam and NE States
09:35hrs to 09:40hrs	Address by  Mr. Paban Kumar Borthakur, IAS Chief Secretary, Govt. of Assam
09:40hrs to 09:50hrs	Keynote Address By  Hon'ble Mr. Justice Kalyan Rai Surana Chairperson, Juvenile Justice Committee Gauhati High court
09:50hrsto 09:55hrs	Launching of Juvenile Justice Committee Website  Hon'ble Mr. Justice Manash Ranjan Pathak Judge, Gauhati High Court
09:55hrs to 10:00hrs	Vote of thanks  Mr. Rafique Ahmed Tapadar Registrar (Judicial)-cum-Secretary, Juvenile Justice Committee Gauhati High Court
10:00hrs to 10:30hrs	Group Photograph followed by Tea

### Participating State Presentations

<b>State Presentation: Arunachal Pradesh, Assam, Mizoram and Nagaland</b> <b>Each State will get 10 minutes to share the State experience</b> <b>Time : 10:30hrs to 11:30hrs</b>	
<b>Chair:</b> Hon'ble Mr. Justice Manash Ranjan Pathak, Judge, Gauhati High Court	
10:30hrs to 10:35hrs	Brief introduction
10:35hrs to 11:15hrs	State Presentation - 10 minutes per State
11:15hrs to 11:25hrs	Open House Discussion
11:25hrs to 11:30hrs	Observations by Chair

### Technical sessions

<b>Technical Session – I</b> <b>Time : 11:30hrs to 12:15hrs</b> <b>THEME :</b> Child in Conflict with Law : Prevention and Early Intervention	
<b>Chair:</b> Hon'ble Mr. Justice Achintya Malla Bujor Barua, Judge, Gauhati High Court	
11:30hrs to 11:35hrs	Brief introduction
11:35hrs to 11:55hrs	Sharing by Ms. Bharati Ali, Co-Founder, HAQ Center for Child Rights, New Delhi
11:55hrs to 12:10hrs	Open House Discussion
12:10hrs to 12:15hrs	Observations by Chair

<b>Technical Session – II</b> <b>Time : 12:15hrs to 13:00hrs</b> <b>THEME :</b> Principles of Diversion with Emphasis on Non-Custodial Alternatives	
<b>Chair:</b> Hon'ble Mr. Justice Kalyan Rai Surana, Chairperson, Juvenile Justice Committee, Gauhati High Court	
12:15hrs to 12:20hrs	Brief introduction
12:20hrs to 12:40hrs	Sharing by Mr. Anant Kumar Asthana, Child Rights Lawyer, New Delhi
12:40hrs to 12:55hrs	Open House Discussion
12:55hrs to 13:00hrs	Observations by Chair
<b>Technical Session – III</b> <b>Time : 13:00hrs to 13:45hrs</b> <b>THEME :</b> Right to a fair Trial: Focus on Child Friendly Procedures	
<b>Chair:</b> Hon'ble Mr. Justice Manish Choudhury, Judge, Gauhati High Court	
13:00hrs to 13:05hrs	Brief introduction
13:05hrs to 13:25hrs	Sharing by Hon'ble Mr. Justice Rajarshi Bharadwaj, Judge, Calcutta High Court.
13:25hrs to 13:40hrs	Open House Discussion
13:40hrs to 13:45hrs	Observations by Chair

**Lunch Break:13:45hrs to 14:30hrs**

<b>Technical Session – IV</b> <b>Time : 14:30hrs to 15:15hrs</b> <b>Theme:</b> Minimum age of criminal responsibility and age of criminal majority (Preliminary Assessment)	
<b>Chair:</b> Hon'ble Mrs. Justice Susmita Phukan Khaund, Judge, Gauhati High Court	
14:30hrs to 14:35hrs	Brief introduction
14:35hrs to 14:55hrs	Sharing by Hon'ble Mr. Justice (Retd.) Mir Alfaz Ali Director, Judicial Academy, Assam
14:55hrs to 15:10hrs	Open House Discussion
15:10hrs to 15:15hrs	Observations by Chair

<b>Technical Session – V</b> <b>Time : 15:15hrs to 16:00hrs</b> <b>Theme :</b> Rehabilitation; Restorative Justice and Procedures	
<b>Chair:</b> Hon'ble Mr. Justice (Retd.) Mir Alfaz Ali, Director Judicial Academy	
15:15hrs to 15:20hrs	Brief introduction
15:20hrs to 15:40hrs	Sharing by Dr. Antony Sebastian, Executive Director, ECHO Center for Juvenile Justice, Bangalore.
15:40hrs to 15:55hrs	Open House Discussion
15:55hrs to 16:00hrs	Observations by Chair

**Concluding Session**  
**Time 16:00hrs to 16:30hrs**

<b>Time</b>	<b>Action</b>
16:00hrs to 16:03hrs	Introduction to E-Course on Child Protection
16:03hrs to 16:10hrs	Address by Role of Police as duty bearer - Assam Police Sishu Mitra Initiative Mr. Harmeet Singh, IPS Special DGP, Assam Police
16:10hrs to 16:20hrs	Address by  Mr. Gyanendra Pratap Singh, IPS. Director General of Police, Assam Police
16:20hrs to 16:30hrs	Closing Remarks  Hon'ble Mr. Justice Kalyan Rai Surana Chairperson, Juvenile Justice Committee Gauhati High court
16:30hrs onwards	Tea